## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 324 OF 2017

# Dated: 21<sup>st</sup> May, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Damodar Valley Corporation Vs. West Bengal State Electricity Dis Ltd. & Ors.	stributi	on Company	····	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal		

Counsel for the Respondent(s) : Mr.Rajiv Yadav for R-3

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

Mr. Shubham Arya

hearing on 24.07.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk